

19

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No.1000/99.

Dt. Of Decision : 12-07-99.

Shri Zubedh Pasha

.. Applicant.

Vs

1. The General Manager, Heavy Water Project,  
Manugur, Khammam District.
  2. The Chief Administrative of Accounts Officer,  
Heavy Water Project, Manugur, Khammam Dist.
  3. The Administrative Officer, Heavy Water Project,  
Manugur, Khammam District.
- .. Respondents.

Counsel for the applicant : Mr.G.Ravi Mohan

Counsel for the respondents : Mr.B.N.Sharma, Sr.CGSC.

CORAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

XXXXX

ORDER


ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER(ADMN.))

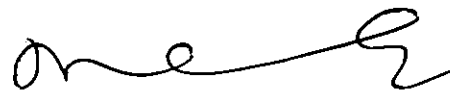
Heard Mr.G.Ravi Mohan, learned counsel for the applicant .

R

2. The learned counsel for the applicant submitted that he will <sup>is</sup> withdrawing this OA and filing a fresh OA for the same relief adding some more points in this connection. He is permitted to do so.


3. The OA is disposed of with a liberty to file a fresh OA for the same relief. No costs.

  
 (B.S. JALPARAMESHWAR)  
 12/7/99  
 MEMBER(JUDL.)

  
 (R. RANGARAJAN)  
 MEMBER(ADMN.)

Dated : The 12<sup>th</sup> July, 1999.

(Dictated in the Open Court)

  
 13.7.99

SPR

1st AND 11nd COURT.

COPY TO:-

- 1. HONND
- 2. HRSR M(A)
- 3. HBSIR M(J)
- 4. D.R. (A)
- 5. SPARE

TYPED BY  
COMPILED BY

CHECKED BY  
APPROVED BY

807/99

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH, HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR  
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD  
MEMBER ( ADMN )

THE HON'BLE MR. R. RANGARAJAN  
MEMBER ( ADMN )

THE HON'BLE MR. D.S. JAI PARAMESHWAR  
MEMBER ( JUDL )

ORDER: Date. 12.7.99

ORDER / JUDGMENT

MA./RA./CP.NO

IN  
DA.NO. 1000/99

ADMITTED AND INTERIM DIRECTIONS  
ISSUED.

ALLOWED.

C.P. CLOSED

R.A. CLOSED.

D.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS.

(7 copies)

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
प्रेषण / DESPATCH

28 JUL 1999

हैदराबाद न्यायपीठ  
HYDERABAD BENCH